

**OFFICE ORDER
ASSIGNMENT DURING LOCKDOWN PERIOD**

Pursuant to the directions of the Hon'ble Principal Judge, City Civil & Sessions Court, Gr. Mumbai and Hon'ble High Court Circular dt. 03.06.2020 assignment of work during the period from 08.06.2020 to 30.06.2020 would be as follows:

1. Court taking up Criminal & Civil matters shall have their regular board during the period from 08/06/2020 to 30/06/2020.
2. All Civil & Criminal matters would be assigned to the concerned Court if Ld. Presiding Officer of that Court is not assigned duty in the said week.
3. As the Ld. Presiding Officers of the Courts taking up Civil & Criminal matters are not on duty, the urgent applications of their Courts shall be placed before the concerned Ld. Judges having charge as under;

	08.06.2020 to 12.06.2020	15.06.2020 to 20.06.2020	22.06.2020 to 26.06.2020	29.06.2020 to 30.06.2020
Session I (1st Shift) 10.30 a.m. to 01.30 p.m.	HHJ Smt. H. C. Shende (C. R. 12) Holding Charge of C. R. No. 11 & 15	HHJ Smt. A. D. Deo (C. R.11) Administrative charge & Holding Charge of C. R. No. 12 & 15	HHJ Shri. S. S. Oza (C. R.13) Administrative Charge & Holding Charge of C. R. No. 11 & 12	HHJ Shri. M. H. Shaikh (C. R.02) Administrative Charge & Holding Charge of C. R. No. 09, 10 & 11
Session II (1st Shift) 10.30 a.m. to 01.30 p.m.	HHJ Shri. D. D. Khoche (C. R. 09) Holding Charge of C. R. No. 10 & 13	HHJ Shri. S. U. Baghele (C. R.10) Holding Charge of C. R. No. 09 & 13	HHJ Shri. A. Z. Khan (C. R.15) Holding Charge of C. R. No. 09 & 10	HHJ Shri. K. V. More (C. R. 04) Holding Charge of C. R. No. 12, 13 & 15.
Private & Commercial (2nd Shift) 2.00 p.m. To 5.00 p.m.	HHJ Shri. B. P. Vyas (C. R. 03) Holding Charge of C. R. No. 1, 2, 4, 5 & 16	HHJ Smt. Y. K. More (C. R. 5) Holding Charge of C. R. No. 1, 2, 3, 4 & 16	HHJ Shri. H. B. Shirsalkar (C. R. 16) Holding Charge of C. R. No. 1, 2, 3, 4 & 05	H. H. The 2nd A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 2, 3, 4, 5 & 16

BMC & MHADA (2nd Shift) 2.00 p.m. To 5.00 p.m.	HHJ Shri. H. B. Gaikwad (C. R. 8) Holding Charge of C. R. No. 7, 6 & 14	HHJ Shri. L. S. Chavan (C. R. 14) Holding Charge of C. R. No. 06, 07 & 08	HHJ Shri. M.I. Lokwani (C. R. 07) Holding Charge of C. R. No. 06, 08 & 14	HHJ Shri. D. B. Mane (C. R. 6) Holding Charge of C. R. No. 8, 7, 14 & 16
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4. Holiday Charge for RA, BA & ABA including urgent Civil application from 01/06/2020 to 28/06/2020 including Saturday, Sunday & Holiday. All unitary staff attached to the concerned Court shown in the below table are hereby directed to attend the Holiday duty.

Date	Hon'ble Judges	Filling Clerk
07.06.2020	HHJ Shri. S. S. Oza (C. R. 13)	Shri. D. K. Tawte
13.06.2020	HHJ Shri. A. Z. Khan (C. R. 15)	Shri. Y. S. Sawant
14.06.2020	HHJ Shri. A. Z. Khan (C. R. 15)	Shri. Y. S. Sawant
21.06.2020	HHJ Shri. A. Z. Khan (C. R. 15)	Ms. Snehal Varekar
27.06.2020	HHJ Smt. A. D. Deo (C. R. 11)	Ms. Hema Ilkar
28.06.2020	HHJ Smt. A. D. Deo (C. R. 11)	Mr. Kunal Surve

5. All the RA, ABA's & BAs during the Saturday, Sunday and holiday will be taken up by the concerned Holiday Judge. The Holiday Judge will also be the Administrative Judge during the Holidays.
6. The Administrative Charge for the aforesaid four weeks will be kept with HHJ Shri. H. B. Gaikwad for the period from 08/06/2020 to 12/06/2020, HHJ Smt. A. D. Deo for the period from 15/06/2020 to 20/06/2020, HHJ Shri. S. S. Oza for the period from 22/06/2020 to 26/06/2020, HH The 2nd APJ Smt. S. S. Sawant for the period from 29/06/2020 to 30/06/2020 at Dindoshi court as shown in the assignment table.
7. All the Court unitary staff and drivers are hereby directed to attend their respective duties during the weekly assignment of their respective Hon'ble Judges. Staff members of the court whose charge is kept with the concerned Presiding Officer shown in the assignment table is hereby

directed to attend the Court (One from Class III and One from Class - IV) and the statement to that effect must be provided by the Sheristedar of the concerned Court to the Establishment department and to the Asst. Registrar.

8. All the Court and Department Staff is hereby directed to attend the Court as per the weekly arrangement and to complete the pending work (Moster, Decree/BOC, CIS, Monthly Statement, Destruction, etc.)
9. All Asst. Registrar are hereby directed to complete the pending Plaintiff checking work during the aforesaid arrangement.

ALL THE ADVOCATES & LITIGANTS TO TAKE NOTE THAT

- a) All Advocates and Litigants shall note that no applications shall be entertained for lodging, filling after 1.00 p.m.
- b) Applications before Hon'ble Judges in matters of urgency will be entertained. Only on proof of prior notice to the opposite party proof of such notice be furnished to the judges concerned at the time of moving the urgent applications.
- c) Urgent matters must be moved to the HHJ through the concerned officers.

Dated this 06 th Day of June, 2020

(S. S. Sawant)

Sawant
6/6/2020
2nd Addl. Principal Judge
City Civil Court, Borivali Div.
Dindoshi, Goregaon, Mumbai

Copy forwarded with compliments to :

1. The Hon'ble Principal Judge, Shri. M.W. Chandwani and other Hon'ble Judges of Bombay City Civil & Sessions Court's at Gr. Mumbai, Dindoshi.
2. All the Officers of Bombay City Civil & Sessions Court's at Gr. Mumbai, Dindoshi.
3. All the Govt. Pleaders & Public Prosecutors of Bombay City Civil & Sessions Court's at Gr. Mumbai, Dindoshi.
4. The President, Bar Association at Gr. Mumbai & Dindoshi.
5. Maintenance Department.
Computer Cell.